GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF PUBLIC ENTERPRISES

LOK SABHA UNSTARRED QUESTION NO. 3911

TO BE ANSWERED ON 18.08.2025

Disinvestment of Loss Making CPSEs

3911. Shri Eswarasamy K:

Will the Minister of FINANCE be pleased to state:

- (a) whether the number of loss making Central Public Sector Enterprises (CPSEs) has been increased in the current financial year compared to the previous financial years;
- (b) whether the loss made by these CPSEs is the highest during the last four years and if so, the details thereof;
- (c) the details of measures taken by the Government to improve the financial health of these CPSEs;
- (d) whether the Government is contemplating disinvestment of these loss making CPSEs;
- (e) if so, the details thereof and if not, the reasons therefor; and
- (f) the details of steps contemplated to provide alternate source of livelihood to laid off workers of these CPSEs?

ANSWER

THE MINISTER OF STATE FOR FINANCE (SHRI PANKAJ CHAUDHARY)

- (a) & (b) As per the Public Enterprises (PE) Survey, the number of loss incurring CPSEs for the Financial Years 2022-23 and 2023-24 are 57 and 58 respectively. The details of loss incurred by loss incurring CPSEs during 2020-21, 2021-22, 2022-23 and 2023-24 is at Annexure.
- (c) CPSEs function under the administrative control of respective Ministries / Departments. Enterprises specific measure for their turnaround are taken by the respective Boards and Administrative Ministries/Departments having jurisdiction over the concerned CPSEs. These, inter alia, include business restructuring, formation of joint ventures, modernization and improved marketing Strategies etc. Government has also notified the New Public Sector Enterprise ("PSE") Policy in February, 2021. The CPSEs are, therefore, to be dealt according to the provisions of the New PSE Policy.

- (d) & (e) Government carries out disinvestment in Public Sector Enterprises (PSEs) through (i) Minority Stake Sale through various SEBI-approved methods such as Initial Public Offer (IPO), Offer for Sale (OFS), Buyback of shares etc. and (ii) Strategic Disinvestment i.e. entire or substantial sale of Government shareholding to a strategic buyer along with transfer of management control. The policy on strategic disinvestment/privatization is based on the economic principle that Government should minimize presence in sectors, where competitive private sector has come of age and economic potential of such entities may be better discovered in the hands of strategic investor due to various factors such as infusion of capital, technological upgradation, efficient management practices etc. Profitability/loss is not among the relevant criteria for privatization/strategic disinvestment.
- (f) Department of Public Enterprises (DPE) is implementing Scheme for Research, Development and Consultancy & Reorientation" (RDCR) and one of the objectives of RDCR scheme is to provide skill enhancement and reorientation training to facilitate self-employment or wage employment for Voluntary Retirement Scheme (VRS)/ Voluntary Separation Scheme (VSS) optees of CPSEs or their eligible dependents.

Annexure

Annexure referred to in reply to Parts (a) & (b) of Lok Sabha Unstarred Question Number 3911 for answer on 18-08-2025

Number of loss incurring CPSEs and amount of loss

Year	No. of loss incurring CPSEs	Loss of loss incurring CPSEs
		(Rs. in Cr.)
2020-21	77	31,058
2021-22	59	14,586
2022-23	57	28,827
2023-24	58	21,011